

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.07.2025

NOTICE

Please take notice that the following matters listed in the Daily Cause List of Court – IV

on 29.07.2025 at 10:30 AM, will now be taken up **02:00 PM** by the Bench comprising of:

Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Naresh

Salecha, Member (Technical).

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Peoples International and Services Pvt.	Sanjay Bhatt	Anushree Kapadia
	No. 123 of 2025	Ltd.		Shrutika Garg
		Vs.		Niharika Sharma
	(With Defects)	Alliance Industries Ltd. & Ors.		
	Part Heard	With		
2.	Comp. App. (AT)	PGH International Pvt. Ltd.	Sanjay Bhatt	Anushree Kapadia
	No. 124 of 2025	Vs.		Shrutika Garg
		Ashok Kumar Khosla & Ors.		
	(With Defects)			
	Part Heard	With		
3.	Comp. App. (AT)	Peoples General Hospital Pvt. Ltd.	Sanjay Bhatt	Anushree Kapadia
	No. 125 of 2025	Vs.		Shrutika Garg
		Alliance Industries Ltd.		
	(With Defects)			
	Part Heard	With		
4.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	Prachi Johri	Anushree Kapadia
	No. 132 of 2025	Vs.		Shrutika Garg
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard	With		
5.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	Prachi Johri	Anushree Kapadia
	No. 133 of 2025	Vs.		Shrutika Garg
	(With Defects)	Alliance Industries Ltd. & Ors.		
	(with Defects) Part Heard			
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6.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	Prachi Johri	Anushree Kapadia
	No. 134 of 2025	Vs.		Shrutika Garg
		Alliance Industries Ltd. & Ors.		Niharika Sharma
	(With Defects)			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar